GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

STARRED QUESTION NO:190
ANSWERED ON:09.03.2011
PHALGUNA SAKA ADMISSION IN SCHOOLS
Deshmukh Shri K. D.;Singh Chaudhary Lal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received complaints from parents who are seeking admissions for their kids in nursery classes in public schools of Delhi and other metropolitan cities for the academic year 2011-12;
- (b) if so, the nature of such complaints and the action taken thereon;
- (c) whether most of these schools are not admitting 25% students of weaker sections of the society as mandated under the Right of Children to Free and Compulsory Education Act, 2009;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Union Government to ensure transparency in these admissions?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL)

(a) to (e): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 190 FOR 09.03.2011 ASKED BY SHRI K.D. DESHMUKH AND SHRI CHAUDHARY LAL SINGH, MEMBERS OF PARLIAMENT REGARDING ADMISSION IN SCHOOLS.

(a) and (b) In case of metropolitan city of Delhi, Government of National Capital Territory (NCT) of Delhi has informed that it has received complaints from parents seeking admissions for their kids in nursery classes in public schools. These complaints relate to, inter alia, overcharging for the prospectus and forms, denial of admission on the ground of over age, lack of proper publicity regarding date of drawal of lots, lack of transparency in drawal of lots, not receiving call for admission even after applying to several schools and denial of application form for admission under the quota for the disadvantaged. For redressal of grievances, the District Admission Monitoring Committees (DAMC) have been constituted by Government of NCT of Delhi at district level.

Education is a concurrent subject and a majority of schools are within the purview of the State Governments. It is for the concerned State Governments to regulate admission issues in such schools. The Central Government does not monitor the admission process in those schools.

- (c) Government of NCT of Delhi has informed that no public school in Delhi has denied admission to the children belonging to the economically weaker section (EWS) of the society. It is for the State Governments to monitor the admission process in case of schools under their purview.
- (d) Does not arise.
- (e) Government of NCT of Delhi has issued detailed guidelines on 7.1.2011 for admission of students under "economically weaker section" category.